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A.P. Biswal -Vrs- UOI

Orders/Directions Sl. No.07  
O.A. No.260/00313/15  
Order dated 6<sup>th</sup> October, 2015.

CORAM  
HON'BLE SHRI R.C.MISRA, MEMBER (A)

Heard Mr.D.P.Dhalasamant, learned counsel for the applicant and Mr.S.Behera, learned SCGPC. By filing M.A.No.745/15 on 15.9.2015, applicant has submitted that he may be permitted to withdraw this Original Application. Mr.Dhalasamant submitted that he had filed several memos for listing M.A.No.745/15 before the Bench for withdrawal of the this O.A. However, Registry did not pay any heed to the memos filed and therefore, the matter was not listed before the Bench.

Registry to note whenever memo is being filed, particularly in the matter of withdrawal, the same should be listed without any delay.

With the above, O.A. No..313 of 2015 is disposed of as withdrawn. Accordingly, M.A.No.745/15 stands disposed of.

Free copy of this order be made over to learned counsel for both the sides.

  
MEMBER(A)